

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/175(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS TIRUBALAJI RISING REAL ESTATE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. Santosh Kumar Pandey, Adv. : For Petitioners ROC

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for the ROC seeks three days time for affidavit of service. Time is granted.
3. Post this matter on **11/10/2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**